

### PENDENCY REPORT AS ON 05-09-2023

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	3124
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	11
4	ARBA-Appeals under Arbitration & Conciliation Act	203
5	ARBA(ICA)-Appeals preferred US37 of the Act involving- International Commercial Arbitration	1
6	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2
7	ARBP-Petitions under Arbitration & Conciliation Act	62
8	AS-Admiralty Suit.	1
9	BLAPL-Bail Application.	3601
10	CEREF-Reference under Central Excise Act.	1
11	CMAPL-Miscellaneous Applications.	3185
12	CMPAT-Company Act.	80
13	CMP-Civil Miscellaneous Petition	2461
14	COA-Appeals against judgement in Comp.Pet.	25
15	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
16	CONTAC-Appeals against orders in Civil Contempt	11
17	CONTAR-Appeals against orders in Crl.Cont.matter	1
18	CONTC-Cotempt of Court Cases (Civil contempt)	8758
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	41
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	40
21	CONTR-Proceeding relating to Criminal Contempt	201
22	COPET-Original Petition (Companies Act.)	124
23	CRA-Criminal Appeals	1053
24	CRLA-Appeal against Judgement/Sentence.	11394
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1379
26	CRLMA-Other Miscellaneous Application.	996
27	CRLMC-Appl.under Sec.482 Cr.P.C.	3427
28	CRLMP-Criminal Miscellaneous Petition	1345
29	CRLREV-Criminal Revision.	9757
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	25
32	CRP-Revision Petition.	181
33	CRREV-Criminal Revision	245
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	1
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	16
38	CVRVW-Civil Review.	20
39	DSREF-Confirmation under Sec.336 Cr.P.C.	5
40	EC-Execution Case.	1
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	23
43	EXFA-Execution First Appeal.	2
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	36
46	FA-First Appeal	221
47	FAO-First Appeal from Orders.	3253
48	FA(OS)-FA from Judgement in original suits.	1

49	GA-Government Appeals	111
50	GCRLA-Government Appeals	406
51	GUAP-Pet. under Guardianship and Wards Act.	16
52	IP(M)-Main Petition (Insolvency Act)	1
53	ITA-Appeals Income-tax	256
54	JCRA-Jail Criminal Appeals	14
55	JCRLA-Jail Criminal Appeal	1053
56	JCRLRV-Jail Criminal Revision.	9
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	854
59	LAREF-References (Land Acquisition Act)	1
60	LPA-Letters Patent Appeals.	25
61	MACA-Motor Accident Appeals.	5303
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	49
64	MATA-Matrimonial Cases (Appeals)	1178
65	MFA-FA against Spl. Jurisdiction Cases.	5
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	97
68	OCRMC-Original Crl. Miscellaneous Case	96
69	OJC-Original Jurisdiction case (Writ)	621
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	58
73	OTC-Other Tax Case.	1
74	OVTA-Tax Appeal Under OVAT Act	1
75	RFA-FA from Judgement and Decree in Suit	575
76	RPFAM-Revision US 19 of Family Court Act.	703
77	RSA-Second Appeal from Judgement and Decree.	7020
78	RVWPET-Review Petition.	2226
79	RVWPET(RPC)-Review Petition in Cuttack Bench	55
80	RVWPET(RP)-Review Petition in Bhubaneswar Bench	34
81	SAO-Second Appeal from Appellate Order.	217
82	SA-Second Appeal	2369
83	SCLP-Pet.for leave to appeal to Supreme Court	1
84	SJC-Special Jurisdiction Case (Tax Matters)	108
85	SM-Suo Motu.	43
86	SPA-Sp.Appeal before DB ...	1
87	STAPL-Appl.for direction to make a reference.	2
88	STREV-Sales Tax Revision.	454
89	TA-Tax Appeal	11
90	TREV-Tax Revesion	8
91	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	223
92	TRP(C)-Transfer Petition under Sec.24 CPC	799
93	WA-Appeals before DB against SB Judgement	3689
94	WPC(OAB)-Original Application in Berhampur Bench	16
95	WPC(OAC)-Original Application in Cuttack Bench	1745
96	WPC(OA)-Original Application in Bhubaneswar Bench	823
97	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	46
98	WPC(OAPPC)-Original Application Permission Petition in Cuttack	26
99	WPC(OAS)-Original Application in Sambalpur Bench	44

100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	262
101	WPC(TAC)-Transfer Application in Cuttack Bench	16
102	WPC(TA)-Transfer Application in Bhubaneswar Bench	1
103	WPC(T)-Temporary Number in Bhubaneswar	6
104	WP(C)-Writ Petition under Art.226 and 227.	59181
<b>Grand Total</b>		<b>146272</b>

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